

(28)

Central Administrative Tribunal
Principal Bench
New Delhi
...

RA-251/95 in DA - 188/95

New Delhi, this the 16th day of December, 1996.

Hon'ble Mr. S. R. Adige, Member (A)
Hon'ble Smt. Lakshmi Ssaminathan, Member (J)

1. Govt. of N.C.T. Delhi through
Chief Secretary,
5, Sham Nath Marg,
Delhi.
2. Commandant,
Delhi Home Guards,
C.T.I. Complex,
Raja Garden,
New Delhi.
3. Director General,
Home Guards & Civil Defence,
CTI Complex, Raja Garden,
New Delhi.

....Review applicants

(By none)

Versus

1. Krishan Kumar s/o
Narain Kumar,
H.No. C/14, A.T. Mill,
Staff Quarters, Azadpur,
Delhi.
2. Ram Kishore s/o
Ban Ram,
Shadi Nagar,
H.No. 160, Azadpur,
Delhi.
3. Ram Kishan s/o
Ram Sunder,
E-1774, Jahangirpuri,
Delhi.
4. Ram Kirpal, s/o Ramjivan,
C-1406, Jahangirpuri,
Delhi.
5. Jitender Kumar Sharma s/o
P.D. Sharma,
J.J. Camp, N-41, D3-32,
Samaipur Badli,
Delhi.
6. Rama Kant s/o Awadh Narain,
JJ Camp, N-41, D4-32,
Samaipur Badli,
Delhi.

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7. Geverdhan Parshad s/o
Sahabdin,
15, Mahatma Gandhi Road,
Kawal Park,
New Delhi.
8. Charanjit Singh,
s/o Kartar Singh,
D-273, Jahangirpuri,
Delhi.
9. Ishwar Singh s/o Bishamber Dayal,
K-365, Jahangirpuri,
Delhi.
10. Netrapal s/o
Budhi Singh,
J.J.N. AN-88,
Indira Vikas Colony,
Opp. Nirankari School,
New Delhi.
11. Babu Ram s/o Nanua Ram,
G/394, Jahangirpuri,
Delhi.
12. Sharda Parsad s/o
Birbal Singh,
C-1297, Jahangirpuri,
Delhi.
13. Siya Ram s/o
Gulzari Lal,
A-38, Mukand Pur Village,
Delhi.
(By Shri S.K. Gupta, Advocate) ...Respondents

ORDER (ORAL)

By Hon'ble Shri S.R. Adiga, Member (A) --

As none is appeared on behalf of the review applicants even on the second call, the Review Application is dismissed for default and non-prosecution.


(Smt. Lakshmi Seaminathan)
Member (J)


(S.R. Adiga)
Member (A)

/na/